



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
120	WA/225/2022 BY SLIP	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
	WITH			
121	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
	WITH			
122	WA/231/2022	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
	WITH			
123	WA/236/2022	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
	WITH			
124	WA/240/2022	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
	WITH			
125	WA/246/2022	SATABDI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE

126 I.A.(Civil)/2869/2022
B/O
in WP(C)/4491/2022

DR. SWAGATA NANDINI BAISHYA AND 20 ORS.
Versus
PRIYA SAIKIA AND 46 ORS.

MR. U K NAIR
MR. K P PATHAK
Mr. A Baruah

SC, N M C
SC, HEALTH

WITH
WP(C)/4491/2022

DR. SWAGATA NANDINI BAISHYA AND 20 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. U K NAIR
MR. K P PATHAK
MR. A BORO
Mr. A Baruah

MR. D K BAIDYA (SC, NMC)
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(Civil)/2319/2018 FIXED in MACApp./575/2018 WITH MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA MR. A KALITA	
		THE ORIENTAL INSURANCE CO. LTD Versus SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	MR. S DAS
	WITH I.A.(Civil)/2320/2018 in MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI	
12	I.A.(Civil)/1944/2022 FIXED, WITH LCR in MACApp./6843/2022 WITH MACApp./6843/2022 (Filing Number)	DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
		DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS. H	MS RUKMINI BARUA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/6163/2022 B/O	LUTFA BEGOM LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S M T CHISTIE MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP
27	WP(C)/6190/2022 B/O	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	SC, AFDC
ADMISSION				
28	WP(C)/4834/2020 FIXED	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
HEARING				
29	WP(C)/8195/2017 CAVT. NO.& 1676//17 FIXED	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR

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[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/385/2019 B/O, WITH Mat.App./50/2012 (D/O) in Review.Pet./94/2019 WITH Review.Pet./94/2019 (Filing Number) WITH Cont.Cas(C)/367/2017	DR. NAVASHRI MUDAI Versus SMTI DIPALI BASUMATARY MUDAI DR. NAVASHRI MUDAI Versus SMTI DIPALI BASUMATARY MUDAI	MR H DAS MR. B C DEKA MS. U HAZARIKA MR. A R SIKDAR MR. M H TALUKDAR	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR. B C DEKA MS. U HAZARIKA MR. H DAS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
27 WP(C)/4257/2020 FIXED	BINA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	AB/2708/2022 FIXED.	RUCHIL DAS @ RUCHIN DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
33	AB/2604/2022 FIXED.	SIMANTA KUMAR SEN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MR. S PEGU	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

31	WP(C)/1697/2015 FIXED	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALI HAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
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ORDERS

32	WP(C)/4603/2021 B/O	MOFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR G BORDOLOI S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	AB/2636/2022 FIXED	KHAGEN CHANDRA DAS Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY MR. S TALUKDAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022
14)	MR M Z AHMED	20-09-2022	To	23-09-2022
15)	MS. B DUTTA	20-09-2022	To	23-09-2022
16)	MR R CHAKRAVORTY	20-09-2022	To	20-09-2022
17)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
24	WP(C)/7146/2015 AT 10:30 AM	NO.134502953 CONSTABLE/COOK KOMAL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR.M K DAS MRT K BHATTACHARYYA	C.G.C. MRS.A DASS ASSTT.S.G.I.
BAIL HEARING				
25	AB/1598/2022 FIXED	ASHOK KUMAR JAIN AND ANR Versus THE STATE OF ASSAM	MR. S R RABHA MS. M DEVI MR. A DAS MR. R P SINGH	PP, ASSAM
ORDERS				
26	Review.Pet./181/2019 FIXED, WITH WP(C)/6789/2015 (D/O), WP(C)/4635/2017 (D/O), AND WP(C)/6041/2017 (D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
27	WITH I.A.(Civil)/1273/2022 IN WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022

7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022
14)	MR M Z AHMED	20-09-2022	To	23-09-2022
15)	MS. B DUTTA	20-09-2022	To	23-09-2022
16)	MR R CHAKRAVORTY	20-09-2022	To	20-09-2022
17)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

17	I.A.(Civil)/2811/2022 FIXED in WP(C)/3113/2021 WITH WP(C)/3113/2021	DIPON NARZARY AND 5 ORS. Versus THE STATE OF ASSSAM AND 4 ORS. DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSSAM AND 4 ORS.	MR F Z MAZUMDER MR F Z MAZUMDER	GA, ASSAM GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022
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15)	MS. B DUTTA	20-09-2022	To	23-09-2022
16)	MR R CHAKRAVORTY	20-09-2022	To	20-09-2022
17)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	Crl.Rev.P./469/2022 FIXED.	KHEMA BEZBARUAH @ KHEMADHAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA	PP, ASSAM
27	Crl.Rev.P./472/2022 B/O	AMINUL ISLAM BARLASKAR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
28	AB/2773/2022 B/O	NIRODE DEBNATH Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
29	AB/2782/2022 B/O.	PRANAB KR. PATOWARY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
30	Crl.A./166/2022 WITH LCR 4 FILES, B/O	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/397/2022 in Crl.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
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18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[COURT PROCEEDING OF THE FOLLOWING MATTERS
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/cup-pzwy-atj>

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY FROM COURT NO.-4]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.Pet./718/2016 (AT 2:00 PM)	MUKESH GOYAL Versus THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR A K RAI MR.R P N SINGH MR.T R ROY	MR. B GOGOI (SC , Tax)(R2) PP, ASSAM
2	Crl.Pet./1066/2018 (AT 2:00 PM)	ARUP JYOTI DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. N DEKA (R2) MR. M GOGOI (R2) PP, ASSAM
ORDERS				
3	I.A.(Crl.)/512/2022 in Crl.Rev.P./425/2022	RUPASRI SARMA Versus DEBENDRA SARMA	MR. P K MUNIR MR. A GAYAN	
	WITH Crl.Rev.P./425/2022	RUPASRI SARMA Versus DEBENDRA SARMA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	

LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./657/2022	MARFUZA BEGUM AND 4 ORS. Versus THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1)
2	MACApp./696/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1, 2) MR. S SINGH (R-1, 2)
	WITH I.A.(Civil)/2831/2022 in MACApp./696/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1, 2)) MR. S SINGH (R-1, 2)
3	MACApp./707/2022	JERINA BIBI Versus THE NATIONAL INSURANCE COMPANY LTD AND ANR	MS F N AHMED MR. N UDDIN MS. S SULTANA	
4	MACApp./709/2022	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
	WITH I.A.(Civil)/2872/2022 in MACApp./709/2022	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
5	MACApp./711/2022	ANJAN THAPA Versus MD. NAZMI AND 2 ORS. E	MR. S BANIK A N HUSSAIN MS F BEGUM	MS. M SAIKIA (R-3) MS. P BORTHAKUR (R-3)
6	MACApp./714/2022	AANACHAR ALI @ ANSAR ALI @ ANCHAR ALI AND 4 ORS Versus ATIKUR RAHMAN AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
7	MACApp./716/2022	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT CHUCHITRA NATH AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2876/2022 in MACApp./716/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT. CHUCHITRA NATH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

ORDERS

8	MACApp./198/2011	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
9	MACApp./64/2017 WITH LCR	SMTI BINDU PANDEY Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR. R C PAUL (R1) MR.B DEKA(R- 2&3) MR.A AHMED(R-1) MS.P SHANDILYA(R- 2&3) MR.B P CHANGMAI(R- 2&3) MS L DAS (R1) MR.K MAJUMDAR(R- 2and3)
10	MACApp./544/2017 WITH LCR	SRI PRADIP KUMAR JAIN Versus M/S S.L. SONI and SONS	MR.S K JAIN MR.B K JAIN MS.S TALUKDAR MS.P C B NAIR	MR. R K BHATRA MS P HAJURI MS. S SAIKIA MR. A D CHOUDHURY MR. V SHARMA
11	MACApp./21/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus PRADIP SINGH	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA MS. S THAKURIA	MR. R BORUAH
12	MACApp./44/2018	NATIONAL INSURANCE CO. LTD. Versus SMTI NIRJUMONI BORAH CHUTIA	MS. M KASHYAP MR. K K BHATRA MR. R K BHATRA MS. S DAS MS. A KALITA	MR. T J MAHANTA, SR.ADV. A G CHOUDHURY MS. P BHATTACHARYA MR. S SINGH MR. A BORUA
	WITH I.A.(Civil)/227/2018 in MACApp./44/2018	NATIONAL INSURANCE CO. LTD. Versus SMTI NIRJUMONI BORAH CHUTIA	MS. M KASHYAP MR. K K BHATRA MR. R K BHATRA MS. S DAS MS. A KALITA	
13	MACApp./241/2018 WITH LCR 2 FILES(PHOTO COPY)	NATIONAL INSURANCE COMPANY LTD. Versus SMTI ARPANA TALUKDAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R1-R4) MS. O PHUKAN (R1-R4)
	WITH CO/22/2021 in MACApp./241/2018	ARPANA TALUKDAR AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. R GOSWAMI
14	MACApp./321/2018 WITH LCR	SMTI KAMALA MEDHI AND ANR Versus SRI ARABINDA BHOWMIK AND ANR	MR. R Deka	MR. K K NANDI (R1, R2) MR. R GOSWAMI MR. A J GHOSH (R1, R2) MS. M SAIKIA MS. P BORTHAKUR MS. P BORTHAKUR MS. M BORUAH (R3) L KALITA (R3)
15	MACApp./551/2018 WITH LCR 2 FILES	THE ORIENTAL INSURANCE CO. LTD Versus MISS ZENIFER RASUL and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR
16	MACApp./997/2018 WITH LCR	MISS NUREJA KHATUN Versus DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. N D BHUYAN MR. M DAS MR. P K MAZUMDAR MR. K RAHMAN	
17	I.A.(Civil)/1174/2018 MAC.APP. 83/2014(D/O), WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SMT. BAKUL RANI SARKAR AND 2 ORS	MR S S SHARMA MR G JALAN MS. F KHAN MR. B J MUKHERJEE MS. L SARMA	MR. S P UPADHYAYA MR. S P UPADHYAYA MR B PUSHILAL
18	MACApp./14/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI KHAGEN RAJBONGSHI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. J SINGH MR. K K HANDIQUE

19	MACApp./17/2019 WITH LCR	SRI DWIJENDRA CHETRI Versus REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND ANR	MR. N D BHUYAN MR. P K MAZUMDAR	
20	MACApp./20/2019	SMTI MAKON SAIKIA Versus THE UNIVERSAL SOMPO GENERAL INSURANCE LTD AND 2 ORS	MS. S KHANIKAR MS. P BARUAH MR. J NATH	
21	MACApp./410/2019 WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ABBAS ALI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA
22	MACApp./39/2020 WITH LCR	SARAT CH SARMA Versus UNITED INDIA INSURANCE CO-LTD	MR. S C PANDIT	MR.R GOSWAMI MS.M SAIKIA
23	I.A.(Civil)/1946/2022 IN MAC.APP. 531/2019(D/O) in MACApp./531/2019	SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA	
24	I.A.(Civil)/2498/2022 WITH LCR in MACApp./416/2019	MRS. SABINA BEGUM AND 3 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. A MANNAF MR. B C THAKURIA	
	WITH MACApp./416/2019	NEW INDIA ASSURANCE CO. LTD., Versus MRS. SABINA BEGUM AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A MANNAF (R-1 TO 4) MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
25	I.A.(Civil)/2692/2022 IN MAC.APP. 282/2021(D/O) in MACApp./282/2021	NATIONAL INSURANCE COMPANY LTD. Versus MUSSTT JUSNA KHANAM AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. P D NAIR
HEARING				
26	MACApp./325/2013 WITH LCR	BANIKANTA DAS and 2 ORS. Versus DIPAK KAKOTI and 2 ORS.	MR.B K JAIN MS.M DASGUPTA MS.I SINHA MR.D N CHOUDHURY	MR.K K BHATRA(R-3) MR.R K BHATRA(R-3) MR.A AHMED MS.P HAJURI(R-3) MS.S DAS(R-3)
27	MACApp./398/2018 WITH LCR	SRI ABHISHEK CHAKRABORTY Versus SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MS F N AHMED (R1 & 2) MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2)
28	MACApp./438/2018 WITH LCR	ROBIN CH. RAY and ANR Versus RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M J BARUAH	
29	MACApp./208/2020 WITH LCR	MIJANUR RAHMAN @ MIZANUR HOQUE AND 3 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATRA MR. R K BHATRA MR. N UDDIN MR. M ISLAM MR D BHUYAN MS R GANGAWAT
30	MACApp./22/2022 WITH LCR(PHOTOCOPY)	RAFIQUL ISLAM Versus M/S UNITED INDIA INSURANCE CO. LTD	MR. S AHMED MD Y ALI	MR. R C PAUL MS M BHARATI

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022

7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022
14)	MR M Z AHMED	20-09-2022	To	23-09-2022
15)	MS. B DUTTA	20-09-2022	To	23-09-2022
16)	MR R CHAKRAVORTY	20-09-2022	To	20-09-2022
17)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
18)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022